

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No.354/98

Monday the 9th day of March 1998.

CORAM

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN  
HON'BLE MR S.K. GHOSAL, ADMINISTRATIVE MEMBER

Jagadamba Kumari K  
Branch Postmaster  
Ookkade Branch Post Office  
Nemom, Trivandrum - 695 020

...Applicant

(By advocate: Mr Thomas Mathew)

Versus

1. Superintendent of Post Offices  
Trivandrum South Division  
Trivandrum 695 014

2. Chief Postmaster General  
Kerala Circle, Trivandrum

3. Union of India represented by  
its Secretary,  
Department of Posts  
New Delhi.

...Respondents.

(By advocate: Mr TPM Ibrahim Khan, SCGSC (Rep)

The application having been heard on 9.3.98, the  
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN

The applicant has applied for selection and  
appointment to the post of Extra Departmental Branch  
Postmaster, Ookkade under Trivandrum South Postal  
Division, along with other candidates nominated by  
the employment exchange. The applicant who has rendered  
a total service of 107 days as EDBPM, Ookkade, apprehends  
that her candidature may not be considered by the res-  
pondents for the reason that her name has not been  
sponsored by the employment exchange. Therefore, she  
has filed this application, praying for a direction  
to the first respondent to consider her candidature also  
for selection and regular appointment to the post of  
EDBPM, Ookkade, giving due weightage to her past service.

2. When the application came up for hearing today, learned counsel for the respondents stated that in view of the Supreme Court's decision in the case of Excise Supdt., Malkapatnam, Krishna Dist., A.P. Vs. KBN Visweswara Rao & others, reported in 1996 (6) SCC 216, the respondents would consider the candidature of the applicant also for selection and regular appointment to the post of Extra Departmental Branch Postmaster, Dokkede, though her name may not be sponsored by the employment exchange.

3. In the light of the submissions made by the learned counsel for the respondents, we dispose of the application with a direction to the first respondent to consider the candidature of the applicant also for selection and appointment to the post of Extra Departmental Branch Postmaster, Dokkede, in accordance with the rules, though her name may not be sponsored by the employment exchange.

No order as to costs.

(S.K. GHOSAL)  
ADMINISTRATIVE MEMBER

aa.

(A.V. HARIDASAN)  
VICE CHAIRMAN

